

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

(MP) Co.Appeal 34 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2021**

**Name of the Company:**

Hom Nath Thakur  
(Home E H Pharma Pvt Ltd)  
V/s  
ROC Gwalior MP

**Section:**

252(3) of the companies Act, 2013

**ORDER**

Learned PCS Mr. Jinang Dineshkumar Shah appeared for the Applicant.

ROC report is awaited.

Matter stands adjourned to 04.02.2021

**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

**(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 8th day of January, 2021

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